

Fourteenth Loksabha

Session : 5

Date : 04-08-2005

Participants : [Reddy Shri Sudini Jaipal](#)

>

Title: Regarding status of implementation of recommendations contained in the Seventh Report of the Standing Committee on Information Technology.

-

12.03 hrs.

STATEMENTS BY MINISTERS

MR. SPEAKER: Now, item no. 13 – Statement by Minister.

*THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY):
Mr. Speaker, Sir, may I be permitted to lay the statement?

MR. SPEAKER: If it is not too long, you read it out. The next item is not ready.

SHRI S. JAIPAL REDDY: This is slightly long. Anyway, I will read it.

I beg to make this statement on the status of implementation of recommendations contained in the Seventh Report of the Standing Committee on Information Technology pertaining to Ministry of Information & Broadcasting (14th Lok Sabha) 2004-05 in pursuance of the direction 73 A of the Hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II dated September 1, 2004.

The Seventh Report of the Standing Committee on Information Technology (14th Lok Sabha) was presented to the Lok Sabha on 14.12.2004. The report relates to the action taken by the Government on the recommendations/ observations of the Committee contained in their Fifty-fifth Report (13th Lok Sabha) on ‘Working of Directorate of Field Publicity’[\[1\]](#).

In the Seventh Report, the Committee made seven recommendations in all. The Action Taken Notes on these recommendations/observations have been furnished to the Committee on 18.03.2005 (in English Version) and 04.05.2005 (in Hindi Version). These recommendations mainly pertain to the working of the Directorate of Field Publicity, rush of expenditure, effective monitoring and implementation of Plan Schemes and irregularities committed by the Directorate of Field Publicity in the purchase of Portable Video Projectors.

*Also placed in Library, See No.L.T.2434/05

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मंत्री जी को यह सब पढ़ने की क्या जरूरत है।...(व्यवधान)

MR. SPEAKER: You do not have to read all the particulars. You only read the first page.

SHRI S. JAIPAL REDDY: The present status of implementation of the various recommendations/observations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would request that this may be considered as read.

MR. SPEAKER: Now, the House will take up Item No.14—Calling Attention.

... *(Interruptions)*

MR. SPEAKER: Please wait for me.

... *(Interruptions)*

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, कॉलिंग अटेंशन लिया जाना है, लेकिन गृह मंत्री यहां मौजूद नहीं हैं।...(व्यवधान) हमें इसकी कॉपी भी उपलब्ध नहीं करवाई गई है।...(व्यवधान)

MR. SPEAKER: Mr. Ramji Lal Suman, this is very unfortunate. Even I will be making more strong comments than you are making. As the hon. Home Minister is not here, I take strong view of this matter and I do not approve of this. Therefore, I am adjourning the House only for 10 minutes for enabling the presence of the Home Minister.

12.08 hrs.

-

The Lok Sabha then adjourned till eighteen minutes past Twelve of the Clock.

12.18 hrs.

-

12.18 hrs

The Lok Sabha re-assembled at eighteen
minutes past twelve of the Clock

-

(Mr. Speaker in the Chair)

-

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष जी, बहुत गंभीर सवाल है। प्रीविलेज का मामला है।...(व्यवधान)

MR. SPEAKER: Please wait.

... *(Interruptions)*

अध्यक्ष महोदय : आप बैठ जाइए।

श्री प्रभुनाथ सिंह : आप कहते हैं तो मैं बैठ जाता हूं। लेकिन प्रीविलेज का मामला है।...(व्यवधान)

अध्यक्ष महोदय : हमें बोलने दीजिए। आप बैठ जाइए।

...(व्यवधान)

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): I apologize to you and to the House also....
(Interruptions)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): And to the country also because the entire country is watching. ...
(Interruptions)

SHRI SHIVRAJ V. PATIL: My difficulty is that when I was sitting in the Presiding Officer Chair, we used to take up Calling Attention after Zero Hour. I remembered that thing. I thought it would be taken after Zero Hour. This is one thing....

(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : For the last one year the House is doing it. You cannot take shelter of that thing. ...

(Interruptions)

MR. SPEAKER: Let him finish and wait for my comments.

... *(Interruptions)*

MR. SPEAKER: Let him finish. I am not exonerating him.

... *(Interruptions)*

MR. SPEAKER: I have not exonerated him.

... *(Interruptions)*

SHRI SHIVRAJ V. PATIL: Sir, the second thing is that my business is fixed in this House and in that House simultaneously. I am finding it difficult. All the same, I have no reason to be absent from this House. I have to be here. Again I would like to apologize to you for the inconvenience. ... *(Interruptions)*

MR. SPEAKER: It is very unfortunate Mr. Patil. We all hold you in high respect. We have also learnt many things from you. Therefore, when something happens in which you are also involved, we feel more sorry than others.

... *(Interruptions)*

SHRI SHIVRAJ V. PATIL: My State Minister might have been here... *(Interruptions)*

MR. SPEAKER: No, your Minister of State was not there.

... *(Interruptions)*

MR. SPEAKER: I am not exonerating him

... *(Interruptions)*

SHRI HARIN PATHAK (AHMEDABAD): Even both the Ministers of State were not present.... *(Interruptions)*

MR. SPEAKER: This has been something which should never be repeated. I believe you have unconditionally apologized. The whole country has seen. This will give a very bad message to others. But since you have tendered apology, I am accepting it. But it should not be repeated in future at all.

... *(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): MoS was present.... *(Interruptions)*

MR. SPEAKER: Then, he should have stood up. Do not complicate the matter.

Now, Shri Vijay Kumar Malhotra[12].

प्रो. विजय कुमार मल्होत्रा : महोदय, मैं सुबह 11 बजे से कोशिश कर रहा हूँ कि यह रिप्लाय मुझे मिल जाए, जिसे पढ़कर हम रिएक्ट कर सकें। लेकिन अभी तक 12 बजकर 10 मिनट तक यह जवाब मुझे नहीं मिला। मिनिस्टर साहब नहीं थे, वह एक बात है, लेकिन कम से कम जवाब तो आ ही जाना चाहिए था। इससे पहले कि हम अपना कालिंग अटेंशन रोज करें, अगर मुझे इमिडिएटली कुछ बोलना पड़े तो उसके लिए कम से कम जवाब पहले ही मिल जाना चाहिए था। जब आपने 12 बजकर 10 मिनट पर हाउस को 10 मिनट के लिए एडजर्न किया, उसके बाद अब जाकर हमें यह जवाब मिल सका है। **It has never happened and it should not be done. ... (Interruptions)**

MR. SPEAKER: It is also a fact that the statement was not available earlier. It is a fact and he is right on this.

... (Interruptions)

MR. SPEAKER: Let us hear your statement. I am sure, this would not be repeated since you are such an able Minister.

... (Interruptions)